## (To be published in Delhi Gazette Part-IV Extra-ordinary) GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI (DEPARTMENT OF LAW, JUSTICE & LEGISLATIVE AFFAIRS) 8<sup>TH</sup> LEVEL, C-WING, DELHI SECRETARIAT, PLAYERS BUILDING, I.P. ESTATE, NEW DELHI – 110002.

No.F.6/64/2010-Judl./ Suffcus/583-584

Dated the 20/5/2011

## NOTIFICATION

No.F.6/64/2010-Judl./ the public. The following is hereby published for general information of

"It is hereby informed that on the basis of the resolution dated 21.01.2011 as passed by the majority of the members of the Bar Council of Delhi in its meeting dated 21.01.2011, Mr. Aman Sareen, Advocate, Resident of B-10/7010, Vasant Kunj, New Delhi-110070, has been co-opted as the Member of the Bar Council of Delhi.

It is also notified that Mr. Aman Sareen, Advocate has been co-opted as member, Bar Council of Delhi, to fill up the casual vacancy which had arisen on account of the demise of Sh. K.K. Sareen, former Chairman, Bar Council of Delhi.

Sd/-(Nitin Ahlawat) Hony. Secretary Bar Council of Delhi."

By order

- cd-

(S.P. Garg)

Pr. Secretary (Law, Jus. & L.A.)

No.F.6/64/2010-Judl./ Suptlaw | 583 -584

Dated the 2015/2071

Copy forwarded for information and necessary action to:

- 1. The Special Secretary (Admn.), General Administration Department, Government of NCT of Delhi, New Delhi (In duplicate) along with three copies of Hindi version for publication in the Delhi Gazette (Part-IV) (Extra-ordinary) and with the request that 5 copies of gazette may be sent to this Department for official use.
- 2. The Hony. Secretary, Bar Council of Delhi, Head Office: 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi 110049.
- 3. Guard file.

(S.P. Garg)

Pr. Secretary (Law, Jus. & L.A.)